

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.063/00173/2020**

Chandigarh, this the 17th day of September 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(Through video conference from Central Administrative Tribunal Chandigarh Bench)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(Through video conference from Central Administrative Tribunal Bangalore Bench)

Vijay Kumar Suman S/o Sh. Kalmu Ram, aged 53 years, R/o Village Ropri, P.O. & Teh Ani, Distt. Kullu, H.P. – 172025.

....Applicant

(BY: None)

Versus

1. Union of India through the Secretary, Ministry of Information and Technology, Department of Posts, Dak Bhawan, New Delhi – 110011.
2. The Chief Post Master General, H.P. Circle, Kasumti, Shimla.
3. The Superintendent of Post Office, Rampur Division, Rampur-172001.

... .Respondents

(BY: Sh. Sanjay Goyal, Advocate)

O R D E R(Oral)**Per: SURESH KUMAR MONGA, MEMBER (J):**

1. Sh. Sanjay Goyal, learned Sr. Central Govt. Standing Counsel while placing on record a communication dated



25.03.2021, received from the respondents, stated that during pendency of the Original Application, the applicant was promoted on 11.11.2020 and unfortunately he expired on 13.11.2020.

2. In view of the above statement made by Sh. Goyal, nothing survives in the present Original Application and the same is disposed of as having been rendered infructuous.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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